

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS

RAJYA SABHA

STARRED QUESTION NO. *38

TO BE ANSWERED ON DECEMBER13, 2018

CRIMINAL ACTIVITIES AT DELHI METRO STATIONS

No. *38. SHRI AMAR SINGH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that the Delhi Metro Stations have become a den of criminals where a large number of cases of carrying arms, snatching of ornaments, mobiles etc. are reported almost daily;
- (b) if so, the details thereof during the last two years; and
- (c) the steps taken to stop such incidents which are causing great inconvenience to commuters?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

(a) to (c): A Statement is laid on the Table of the House.

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STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE RAJYA SABHA STARRED QUESTION NO. *38 FOR ANSWER ON 13 DECEMBER, 2018 REGARDING CRIMINAL ACTIVITIES AT DELHI METRO STATIONS ASKED BY SHRI AMAR SINGH.

(a)to(c): Central Industrial Security Force (CISF) has been entrusted security of Delhi Metro. The detection and prevention of crime falls under the domain of concerned State Police Department. Delhi Police has informed that it is not true that Delhi Metro Stations have become den of criminals committing crimes such as, carrying arms, snatching of ornaments and mobiles etc. Delhi Police has also informed that only two cases of snatchinggold chains, five cases of mobiles and one case of purse have been reportedduring the years 2017 and 2018 (till 30.11.2018). During the last 02 years, 32 arms cases have been detected under the Arms Act, 1959 and 30 accused have been detained and handed over to the Metro Police by the CISF personnel at the passenger screening points. The following steps have been taken by Delhi Police to prevent crime in Delhi Metro:

- i) The Metro Stations are adequately covered under the jurisdiction of 14 Police Stations of Metro. The number of police stations have been increased from 8 to 14 on 10.12.2015.
- ii) Delhi Police is doing regular patrolling on metro stations with a view to intercept and check the suspects.
- iii) Group patrolling by Station House Officer and staff at all the Metro Police Stations is being done near metro stations to check suspects.
- iv) Police Assistance Booths are functioning at major metro stations.

- v) Private security companies working in Metro have been briefed to keep a watch on their staff and to have better supervision on their work.
- (vi) Regular liaison is being kept with the CISF authorities, and joint drives are conducted from time to time.

For sections of Delhi Metro network in the State of Haryana, Commissioner of Police, Gurugram has reported that only one case has been reported of snatching during the year 2016. Commissioner of Police, Faridabad has also informed that two cases under Arms Act, 1959 have been reported during the year 2018 (upto 30.11.2018). Besides CISF personnel, adequate police officials have been deputed outside the metro stations to prevent such incidents.

For sections of Delhi Metro network in the State of Uttar Pradesh (UP), Superintendent of Police, Ghaziabad and GautamBudh Nagar have informed that no such incidents have occurred during the last two years. However, to prevent such incidents and for the security of passengers, effective patrolling and checking facilities have been strengthened.

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